

Outlay on C. D. Departments

1998. Shrimati Ramdulari Sinha: Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) the total outlay of the Third Plan along with outlay on establishment of Community Development Department in each State;

(b) the percentage of establishment cost to total outlay of each State; and

(c) the actuals of the total outlay and the establishment cost of Community Development Department of each State for 1960-61 and 1961-62?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the House when received.

Targets of Cooperative Sector

1999. Shrimati Ramdulari Sinha: Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) the details of the shortfall in the targets of cooperative sector for 1960-61, 1961-62 and 1962-63 of each State and the reasons thereof; and

(b) the steps being taken to see that by the end of the Third Plan there is no longer any shortfall in the target of cooperative sector?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The details of the shortfall in the targets of cooperative sector are indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-1750/63]. Except in the case of cooperative farming societies and consumers' cooperatives, achievements in respect of the year 1962-63 are not yet available.

The main reasons for the shortfall and the remedial actions taken are indicated in the statement laid on the

Table of the House. [Placed in Library. See No. LT-1750/63].

Consumer Cooperatives

2000. Shrimati Ramdulari Sinha: Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether the consumers co-operatives have been able to hold the price line in any State and if so, in which State or States and in what manner;

(b) the basis of allotments made to various States for development and working of cooperative stores and the actual allotment made State-wise, during 1963-64;

(c) the names of the States which have not yet utilised the allotment fully or partly and the reasons therefor; and

(d) the steps being taken in the matter?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra): (a) Reports received from Andhra Pradesh, Madras, M.P., Kerala, and Punjab indicate that the consumers co-operatives have been able to check rise in prices to some extent. Prices of consumers goods handled by these cooperatives have been reported to be lower than the market rates.

(b) Out of 250 towns and cities with a population of 50,000 or above the Scheme envisages organisation of 200 wholesale stores and 4000 primary units. The number of wholesale and primary units allotted to each state is related to the number of cities and towns in this category. A statement showing the State-wise allotment is laid on the Table of the House. [Placed in Library. See No. LT-1751/63].

(c) Work has been started in all the States in 1962-63. For 1963-64 the work is in progress.

(d) Does not arise.